

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1194 of 2019

IN THE MATTER OF:

Tarun International Ltd.

...Appellant

Versus

Vikram Bajaj

(RP for Anil Special Steel Industries Ltd.) & Ors.

...Respondents

Present:

For Appellant: Mr. Jagdev Singh, Mr. Praveen Kr. Sharma, Mr. Shatanu Sharma, Ms. Vidushi Sharma, Mr. Sachin Saini and Mr. Rajeev Sharma, Advocates.

For Respondent: Mr. Abhishek Anand, Mr. Viren Sharma and Ms. Honey Satpal, Advocates for R-1

Mr. Saurabh Bharadwaj, Advocate for R-2

Ms. Deepika Raghav and Mr. Brijesh K. Tamber, Advocates for R-3

Mr. Mr. Rajeev Mehra, Sr. Advocate with Mr. Shivan Goel, Mr. Ankit Singhal and Mr. Ratnesh Sharma, Advocates for R-4

Mr. Harish Kr. Tripathi, Advocate for R-5

O R D E R

14.02.2020 Heard in Part.

List the Appeal 'For Hearing' on **18th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)